

(c) whether it is also a fact that such students are being asked to reappear in open competition for securing admission to Class VI in NDMC Senior Navyug Schools;

(d) if so, the reasons therefor; and

(e) the steps Government propose to ensure direct admission to Senior Navyug Schools (Class VI) to those students who have passed NDMC Board Examination for 1989-90 as per existing policy for 1989-90 academic year and whether there is any proposal to upgrade all the Junior Navyug Schools upto 12th standard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) According to the information furnished by New Delhi Municipal Committee all students of four NDMC Navyug Schools who have passed Class V Examination irrespective of the marks obtained are entitled for direct admission to Class VI in their respective schools.

(b) Does not arise.

(c) The students of NDMC Junior Navyug Schools mentioned above will get admitted in Class VI in their respective schools only without any open competition. The Question of asking them to reappear in open competition for securing admission in Class VI in Senior Navyug Schools, therefore, does not arise. However, the admission in Senior Navyug School at Sarojini Nagar, running classes VI to Senior Secondary level, is done through open competition.

(d) Does not arise.

(e) There NDMC Junior Navyug Schools have been upgraded to the middle standard with the addition of class VI this year. For the time being, there is no proposal to upgrade them beyond Class VIII, since Class VI has

been added to them from 1990-91 only.

### **Retrieving of Articles in Sikh Guru and Rulers from Foreign Countries**

7777. S. ATINDER PAL SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether Government have ascertained about such articles/mementos as were taken away by foreigners from Punjab before Independence;

(b) whether Government have prepared a list of such articles belonging to Sikh Gurus and rulers;

(c) if so, the details thereof and if not, when such a list is likely to be ready;

(d) whether various Sikh organisations have appealed to Government to bring back the 'Kalgī' and sword of Guru Govind Singhji and the personal chair and Kohinoor diamond of Maharaja Ranjit Singh; and

(e) if so, the steps proposed to be taken by Government to retrieve these articles?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c). No list of articles/mementos, which were taken away by the foreigners from Punjab is available with the Archaeological Survey of India. Preparation of such a list of articles taken away by the foreigners from Punjab including those belonging to Sikh Gurus and rulers before Independence is also not feasible. However, the question of certain specific items have been looked into by the Central Government and the Government of Punjab from time to time. In fact, six relics were brought back from UK to India in 1966.

(d) and (e). A memorandum was received from the Secretary, Shiromani Gu-

rudawara Prabandhak Committee, Amritsar, which is about the repatriation of Kalgi and sword of Guru Govind Singhji. Kohinoor was formally presented by Prince Dilip Singh, son and successor of Maharaja Ranjit Singh in 1849 as compensation for loss in wars, to the then British monarch and it has since become the property of the Crown. Being a royal gift, it may not perhaps be proper to make a demand on it now. Attempts to trace the other relics have not yet met with success so far. Government will review and take appropriate further action.

#### **Accuracy of Statistical Data**

7778. SHRI M.M. PALLAM RAJU: Will the PRIME MINISTER be pleased to state:

(a) whether there have been any sizeable margins of error in the data/statistics that have been collected/compiled by the Central Statistical Organisation;

(b) if so, the extent of possible inaccuracy and whether these involve important Government Departments; and

(c) the additional measures taken to improve the accuracy of the statistics so compiled by the Central Statistical Organisation?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) No, Sir.

(b) and (c). Do not arise.

#### **Post Graduation Courses in Regional Languages**

7779. SHRI A.K. ROY: Will the PRIME MINISTER be pleased to state:

(a) names of the universities where post graduation studies are being conducted

in regional languages as medium of instruction;

(b) names of the subjects that are being taught and whether that include science and technology subjects also;

(c) whether examination is allowed in any regional language in post graduate classes; if so, the details thereof; and

(d) the details of Government's policy to promote regional languages as the medium of instruction in primary and higher education?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b), A statement—I indicating the names of the universities where post graduate studies are conducted in regional languages, and the names of the subjects including science and technology, taught in these universities, in accordance with the information furnished by University Grants Commission, is given below.

(c) A statement—II indicating the names of the universities where examinations are allowed in regional languages, in accordance with the information furnished by U.G.C. is given below.

(d) According to the statement made in the National Policy on Education-1968, regional languages are already in use as media of education at the primary and secondary stages. The Policy further stated that urgent steps should be taken to adopt regional languages as media of education at the university level. The National Policy on Education-1986 also reiterated the above statement. In pursuance of this policy, several universities have taken steps to introduce progressively one or more regional languages as the media of instruction for specified courses offered by them.